

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/s. RENAISSANCE SOFTLABS PRIVATE LIMITED

1.	Name of Corporate Person	Renaissance Softlabs Private Limited
2.	Date of Incorporation of Corporate Person	28/05/1987
3.	Authority Under Which Corporate Person is Incorporated / Registered	ROC, Hyderabad
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U27109TG1987PTC007500
5.	Address of the Registered Office and Principal Office (If Any) of Corporate Person	3-9-104, Krishna Puri Colony, Near Ganshyam Super Market, West Marredpally, Secunderabad Hyderabad TG 500026
6.	Liquidation Commencement date of Corporate Person	23/10/2019
7.	Name, Address, Email Address, Telephone Number And The Registration Number of the Liquidator	Name : Pavan Kankani Address: F-45, 5-9-1121, 1 st Floor, Agarwal chambers, King Kothi, Hyderabad, Telanagana 500001 Email id : ippavankankani@gmail.com Contact No :9849026725 Reg No: IBBI/IPA-002/IP-N00368/2017-18/11062
8.	Last Date For Submission of Claims	28/11/2019

Notice is hereby given that the M/s.Renaissance Softlabs Private Limited has commenced voluntary liquidation on 23rd October, 2019.

The stakeholders M/s. Renaissance Softlabs Private Limited are hereby called upon to submit a proof of their claims, on or before 28th November, 2019, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name of the Liquidator: Pavan Kankani

Signature of the Liquidator:

Date : 26/10/2019

Place: Hyderabad

